

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Delegation of power to sanction LTC/HTC in favour of Officers/Officials of the District Judiciary of the UTs of J&K and Ladakh.

ORDER

No.: 746 of 2026/RG

Dated: 19.05.2026

In continuation to High Court Order No. 1994 of 2025/RG dated 31.12.2025, it is hereby ordered that henceforth, all requests mooted by the Officers/Officials of the District Judiciary of the UTs of J&K and Ladakh for grant of Leave Travel Concession (LTC) in terms of S.O 22 dated 03.12.2019, shall also be considered by Hon'ble Mrs. Justice Sindhu Sharma.

By Order.


(M.K Sharma)

Registrar General
Dated: 19.05.2026

No.: 22748-61/RG/GS

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Mr./Mrs. Justice _____;
.....for kind information of their Lordships;
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar;
4. Director, J&K Judicial Academy, Srinagar;
5. Registrar Rules, High Court of J&K and Ladakh, Srinagar;
6. Registrar Computers (I.T), High Court of J&K and Ladakh, Srinagar;
7. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information.
8. All Principal District and Sessions Judge, UTs of J&K and Ladakh for information and necessary action.
9. CPC, e-Courts, High Court of J&K and Ladakh, Srinagar for Information.
10. Chief Accounts Officer, High Court of J&K and Ladakh, Srinagar;
11. Accounts Officer, High Court of J&K and Ladakh, Jammu/Srinagar;
..... for information and necessary action.
12. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and with the request to upload the same on the official website of the High Court.
13. Incharge Library, High Court Wing Jammu/Srinagar for Information and keeping the record of the same.
14. Order file.


Registrar General